BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

O.A.NO.694/2023

IN THE MATTER OF

News Item titled "UN PREDICTS GROUNDWATER LEVEL IN INDIA WILL REDUCE TO LOW BY 2025" appearing in Hindustan Times dated 26.10.2023

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Respondent No.1

24.7.2025

Filed by

विनोद कुमार ढौंडियाल / Vinod Kumar Dhaundiyal
प्रशासक / Administrator
केन्द्रीय भूमि जल प्राधिकरण / Central Ground Water Authority
भारत सरकार / Government of India
जल शक्ति मंत्रालय / Ministry of Jal Shakti
जल संसाधन नदी विकास और गंगा संरक्षण विभाग
Department of Water Resources, RD & GR
नईदिल्ली / New Delhi

Through

GIGI.C.GEORGE
ADVOCATE
STANDING COUNSEL (UOI)
NATIONALGREEN TRIBUNAL
Email:gigicgeorge.adv42@yahoo.in
M-9810625315

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

O.A.NO.694/2023

IN THE MATTER OF

News Item titled "UN PREDICTS GROUNDWATER LEVEL IN INDIA WILL REDUCE TO LOW BY 2025" appearing in Hindustan Times dated 26.10.2023

REPORT ON BEHALF OF R-1 i.e. CENTRAL GROUND WATER AUTHORITY

MOST RESPECTFULLY SHOWETH:-

1. That the original application has been registered suo-motu on the basis of the news item published in Hindustan Times dated 26.10.2023 titled "UN predicts groundwater level in India will reduce to 'low' by 2025".

2. That the matter was last listed on 28.04.2024, wherein Hon'ble Tribunal vide para 9 of the order directed CGWA to file a report providing the following information:

   i. Details of over exploited/ground water stressed areas District Wise in each State/UT.

   ii. Criteria for permitting developmental activities/infrastructure facilities in such over-exploited/stressed areas and quantity that is permissible for drawal by each of such units to be located in these areas.

   iii. Criteria prescribed for issuing NoC/permission for such drawal in over-exploited/stressed areas along with the responsible agency in each State/UT.

   iv. State/UT wise details of illegally operated ground water drawal structures, action taken and environmental compensation collected till March, 2025.

   v. Monitoring and Enforcement Agency in each State/UT and at District Level.

vi. Details of utilization of environmental compensation for establishing structures such as water recharge facilities check dams, water purification systems, especially in contaminated/salinity-affected water areas, etc. State and District-wise.

3. That in pursuance to the direction of Hon'ble Tribunal, CGWA, vide letter dated 29.05.2025 issued directions under Section 5 of Environment (Protection) Act, 1986 to Additional Chief Secretary/Principal Secretary/Water Resources/Ground Water/PHE of **17 States/UTs**, where groundwater management and development is being regulated and controlled by the State/UT themselves, to provide inputs to CGWA on **points ii-vi** by 30.06.2025. The matter was followed up vide mail dated 04.07.2025 to expedite furnishing the requisite inputs to CGWA by 09.07.2025. Copy of direction letter and mail dated 04.07.2025 are attached and marked as **Annexure-I.**
4. That in pursuance to the directions of CGWA, response from only 9 out of 17 States/UTs, namely Andhra Pradesh, Karnataka, Kerala, Tamil Nadu, Uttar Pradesh, Punjab, Haryana, Goa and Ladakh has been received till the filing of this reply. The information received from these Sates/UTs, as well as information pertaining to CGWA-regulated States/UTs have been summarized and enclosed as **Annexure-II**. It may be mentioned that information provided on **Point i** in **Annexure-II** is based on Ground Water Resource Assessment Report, 2024. The number given in the column is number of assessment units categorised as Over-exploited in the State/UT along with their percentage with respect of total assessment units in that State/ UT. **District-wise list** of assessment units categorised as Over-exploited, Critical, Semi-critical and Safe is enclosed as **Appendix-A to Annexure-II**.
5. That, in-spite of the directions, 8 States/ UTs namely, **Chandigarh, Himachal Pradesh, NCT of Delhi, Puducherry, Telangana, Lakshadweep, Jammu & Kashmir and West Bengal have not provided the required inputs to the CGWA.**
6. That in view of the above, it is respectfully submitted that the Hon'ble National Green Tribunal may kindly consider issuing appropriate directions to the concerned States and Union Territories that have not complied with the directions issued by the Central Ground Water Authority (CGWA) under Section 5 of the Environment (Protection) Act, 1986.

7. Furthermore, despite multiple directives issued by the CGWA to the respective District Magistrates, Deputy Commissioners and State Authorities on several occasions for initiating action against non-compliances observed by CGWA, there has been no action by the said authorities
8. That the present report may kindly be taken on record and considered, and that the Hon'ble Tribunal may be pleased to pass appropriate orders and directions as deemed fit and proper in light of the facts and circumstances of the present case.

24.7.2025

Deponent

विनोद कुमार ढौंडियाल / Vinod Kumar Dhaundiyal
प्रशासक / Administrator
केन्द्रीय भूमि जल प्राधिकरण / Central Ground Water Authority
भारत सरकार / Government of India
जल शक्ति मंत्रालय / Ministry of Jal Shakti
जल संसाधन नदी विकास और गंगा संरक्षण विभाग
Department of Water Resources, RD & GR
नईदिल्ली / New Delhi

Verification

Verified at New Delhi on 24th July, 2025 that the contents of the above affidavit is true and correct to the best of my knowledge and belief, nothing material has been concealed there from.

Deponent 24.7.25

Filed by

Through

विनोद कुमार ढौंडियाल / Vinod Kumar Dhaundiyal
प्रशासक / Administrator
केन्द्रीय भूमि जल प्राधिकरण / Central Ground Water Authority
भारत सरकार / Government of India
जल शक्ति मंत्रालय / Ministry of Jal Shakti
जल संसाधन नदी विकास और गंगा संरक्षण विभाग
Department of Water Resources, RD & GR
नईदिल्ली / New Delhi

GIGI.C.GEORGE
ADVOCATE
STANDING COUNSEL (UOI)
NATIONALGREEN TRIBUNAL
Email:gigicgeorge.adv42@yahoo.in
M-9810625315

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन,नदी विकास और गंगा संरक्षण विभाग
केंद्रीय भूमि जल प्राधिकरण
सीएसएमआरएस कैम्पस, ओलोफ पाल्मे मार्ग,
सै.-3, हौज खास, आर. के . पुरम,
नई दिल्ली-110016
ई- मेल: cgwa@nic.in

Government of India
Ministry of Jal Shakti
Department of Water Resources, RD & GR
Central Ground Water Authority
CSMRS Campus Olaf Palme, Road, Sec.-3,
Hauz Khas, R.K. Puram,
New Delhi – 110016
E-mail: cgwa@nic.in

No. CGWA-22/2/2024-CGWA -195 **Dated** 29 MAY 2025

To,

The Additional Chief Secretary/Principal Secretary/Water Resources/Ground Water/PHE
All States/UTs (as per list)

WHEREAS, on the directions of Hon'ble Supreme Court vide its order dated the10th December, 1996 passed in Civil writ Petition No 4677 of 1985, MC Mehta Vs Union of India, the Central Government constituted the Central Ground Water Authority (hereafter referred to as the 'Authority') vide notification number S.O. 38 (E), dated the 14th January, 1997 to exercise powers under Section 5 of the Environment (Protection) act, 1986 (29 of 1986) for the purposes of regulation and control of Ground Water management and development and to exercise certain powers and perform certain functions relating thereto;

AND WHEREAS, the Hon'ble National Green Tribunal, Principal Bench, New Delhi, exercising its suo-motu jurisdiction, has registered an Original Application predicated upon the news report titled 'UN predicts groundwater level in India will reduce to "low" by 2025,' as published in Hindustan Times on 26.10.2023.

AND WHEREAS, Hon'ble Tribunal vide Para No. 9 of order dated 28.04.2025, directed CGWA to provide following information:-

i. Details of over exploited/ground water stressed areas District Wise in each State/UT.
ii. Criteria for permitting developmental activities/infrastructure facilities in such over-exploited/stressed areas and quantity that is permissible for drawal by each of such units to be located in these areas.
iii. Criteria prescribed for issuing NoC/permission for such drawal in over-exploited/stressed areas along with the responsible agency in each State/UT.
iv. State/UT wise details of illegally operated ground water drawal structures, action taken and environmental compensation collected till March, 2025.
v. Monitoring and Enforcement Agency in each State/UT and at District Level.
vi. Details of utilization of environmental compensation for establishing structures such as water recharge facilities check dams, water purification systems, especially in contaminated/salinity-affected water areas, etc. State and district-wise.

Contd on page 2

Now therefore, the 'Authority' in exercise of power vested under section 5 of Environment (Protection) Act, 1986, directs all States and UTs to provide information in respect of point (ii) to (vi) in the format given below:

Criteria for permitting developmental activities/infrastructure facilities in such over-exploited/stressed areas and quantity that is permissible for drawal by each of such units to be located in these areas (where groundwater is being regulated and controlled by the State Ground Water Authority/Department)	Criteria prescribed for issuing NoC/permission for such drawal in over-exploited/stressed areas along with the responsible agency in each State/UT (where groundwater is being regulated and controlled by the State Ground Water Authority/Department)	Details of illegally operated ground water drawal structures, action taken and environmental compensation collected till March, 2025	Monitoring and Enforcement Agency in each State/UT and at District Level	Details of utilization of environmental compensation for establishing structures such as water recharge facilities check dams, water purification systems, especially in contaminated/salinity-affected water areas, etc. State and district-wise

Above information be provided to this Authority by 30.06.2025.

Dr. Sunil Kumar Ambast
Chairman, CGWA

List of State/UTs

1. The Commissioner,
PR & RD & Administrator, APWALTA
D. No. 12-47, PVS Empire, Pathuru Road,
Besides Reliance Digitals, Tadepalli,
Guntur District, Andhra Pradesh

2. The Commissioner,
Government of Chandigarh
Municipal Cooperation, Sector-17,
Chandigarh

3. The Special Secretary (Env & Forest)
Government of Delhi
Environment Department 6th Level, C-Wing,
IP Estate, Delhi Secretariat,
Delhi-110002

The CEO
Delhi Jal Board
Varunalaya Ph-II
Jhandewalan, Karol Bagh,
New Delhi - 110005

4. The Chief Engineer
Water Department,
Sichal Bhawan,
Near Police Station,
Porvorim, Goa- 403501.

5. Chairperson,
Haryana Water Resources Authority, Sinchai Bhawan,
Sector 5, Panchkula, Haryana 134109

6. The Engineer- in-chief, Jal shakti Vibhag,
Government of Himachal Pradesh,
Jal Shakti Bhawan
Shimla-171005

7. The Chairperson,
Jammu & Kashmir Water Resources Regulatory Authority,
Government of Jammu & Kashmir,
Ashok Nagar, Satwari,
Jammu-180004

8. The Director, Ground Water Directorate
2nd Floor, KSFC Bhawan,
#1/1, Thimmalh Road,
Bangaluru-580052

Contd. on page 3

9. The Secretary, Water Resource Department,
Government of Kerala,
Room No. 393, 1st Floor, Main Block, Secretariat,
Thiruvanthapuram-695001,

10. The Secretary, Government of Lakashadweep,
1st Floor, Collector's Block,
Secretariat, Kavaratti,
Lakshadweep-682555,

11. The Member Secretary,
Government of Puducherry,
No. 15, III Cross (Extn), Mariamman Nagar,
Karamanikuppam, Puducherry-605004.

12. The Government of Punjab
Punjab Water Regulation and Development Authority (PWRDA),
S.C.O No. 149-152, 3rd Floor, Sector-17-C,
Chandigarh-160017

13. The Chief Engineer,
Government of Tamil Nadu,
Public Works Department, Water Resources, Department,
State Ground Water & Surface,
Water Resource Data Centre, Taramani,
Chennai-600113

14. The Commissioner, Government of Telangana,
PR & RD & Administrator, TSWALTA,
Panchayath Raj Building, Urdu Hall Lane, Himayath Nagar,
Hyderabad-500029,

15. The Commissioner Secretary (PHE/I & FC),
Civil Secretariat, Leh-Ladakh-194101

16. The Director (UPGWD)
Government of Uttar Pradesh,
101, Lok Bhawan, U.P. Secretariat, Vidhan Sabha Marg,
Lucknow-226001

17. The Director, SWID, Government of West Bengal,
Nirman Bahwan, 1st Floor, Salt Lake, Sector-III,
Kolkata-700091

Contd on page 4

Copy to The Chief Secretary/Administrator of States/UTs : for information with request to expedite concerned department for early action.

1. The Chief Secretary, State of Andhra Pradesh
2. The Administrator, Union Territory of Chandigarh
3. The Chief Secretary, Govt. of NCT of Delhi
4. The Chief Secretary, State of Goa
5. The Chief Secretary, State of Haryana
6. The Chief Secretary, State of Himachal Pradesh
7. The Chief Secretary, State of Jammu & Kashmir
8. The Chief Secretary, State of Karnataka
9. The Chief Secretary, State of Kerala
10. The Administrator, UT of Lakshadweep
11. The Administrator, UT of Pondicherry
12. The Chief Secretary, State of Punjab
13. The Chief Secretary, State of Tamil Nadu
14. The Chief Secretary, State of Telangana
15. The Administrator, UT of Ladakh
16. The Chief Secretary, State of Uttar Pradesh
17. The Chief Secretary, State of West Bengal

Copy to : 1. All Regional Directors, CGWB Regions : To take up the matter with respective State Ground Water Department/Authority on priority

2. All Members, CGWB ; for information and follow-up.

Re: Original Application No. 694/2023 titled as News Item titled "UN predicts groundwater level in India will reduce to 'low' by 2025" appearing in Hindustan Times dated 26.10.2023.

CGWA Legalcell < cgwa-legalcell@gov.in >

Fri, 04 Jul 2025 12:00:06 PM +0530

To "commr_prrd"<commr_prrd@ap.gov.in>,"commissionermcchandigarh"<commissionermcchandigarh@gmail.com>,"ssenv"<ssenv@delhi.gov.in>,"grievances-djb"<grievances-djb@delhi.gov.in>,"Dnyaneshwar Salelkar"<ce-wrd.goa@nic.in>,"SATBIR KADIAN"<ceo-hwra@hry.gov.in>,"hpirrg"<hpirrg@rediffmail.com>,"jkwrra"<jkwrra@gmail.com>,"gwdkar"<gwdkar@gmail.com>,"ceo hwra"<ceo.hwra@hry.gov.in>,"cs-lak"<cs-lak@nic.in>,"secyladpon"<secylad.pon@nic.in>,"commentspwrda"<comments.pwrda@punjab.gov.in>,"querypwrda"<query.pwrda@punjab.gov.in>,"ceiwshqcwrd"<ceiwshqcwrd@gmail.com>,"commrpr-ts"<commrpr-ts@nic.in>,"tswalta"<tswalta@gmail.com>,"pstocomsecutl"<pstocomsecutl@gmail.com>,"upgwdin"<upgwd.in@gmail.com>,"directorswid"<directorswid@gmail.com>,"gwdkerala"<gwdkerala@gmail.com>,"cegwchennai"<cegwchennai@gmail.com>,"cepheifcladakh"<cepheifcladakh@gmail.com>,"lk-pwd"<lk-pwd@nic.in>

Cc "csap"<csap@ap.gov.in>,"admchd"<admchd@chd.gov.in>,"csdelhi"<cs.delhi@nic.in>,"csharyana"<csharyana@gmail.com>,"csjk"<csjk@jk.gov.in>,"cska"<cska@karnataka.gov.in>,"cskerala"<cskerala@kerala.gov.in>,"cs-lak"<cs-lak@nic.in>,"cs"<cs@py.gov.in>,"cspunjab"<cs.punjab@punjab.gov.in>,"cs"<cs@tn.gov.in>,"cs-telangana"<cs-telangana@telangana.gov.in>,"pstocomsecutl"<pstocomsecutl@gmail.com>,"csup"<csup@up.gov.in>,"cswb"<cswb@wb.gov.in>,"cshp"<cs.hp@nic.in>,"cs-goa"<cs-goa@nic.in>,"Sunil Kumar Ambast"<chmn-cgwb@nic.in>,"Pratul Saxena"<mcgwa-cgwb@gov.in>,"T B N SINGH"<msouth-cgwb@gov.in>,"Narasimhan Varadaraj"<mhq-cgwb@gov.in>,"Asokan A"<meast-cgwb@gov.in>,"Member North CGWB"<mnorth-cgwb@gov.in>,"S G Bhartariya"<rdnr-cgwb@nic.in>,"KHUSHAL SINGH RAWAT"<rdnwhr-cgwb@nic.in>,"Sh A K Biswal"<rdncr-cgwb@nic.in>,"ANADI GAYEN"<rder-cgwb@nic.in>,"Ratikanta Nayak"<rdwcr-cgwb@nic.in>,"G. Krishnamurthy RD SWR"<rdswr-cgwb@nic.in>,"Bikram Kumar Sahoo"<rdser-cgwb@nic.in>,"G. Krishnamurthy"<rdsr-cgwb@nic.in>,"M.Sivakumar Regional Director"<rdsecr-cgwb@nic.in>,"Tapan Chakraborty"<rdner-cgwb@nic.in>,"Rajeev Shukla"<rdmer-cgwb@nic.in>,"rdcr-cgwb"<rdcr-cgwb@nic.in>,"Dr. P. K. Naik"<rdnccr-cgwb@nic.in>,"RD NWR"<rdnwr-cgwb@nic.in>,"Bhushan Ramkrishna Lamsoge"<rdcgwa-cgwb@nic.in>,"RD RGI"<rgi-cgwb@nic.in>,"Syed Khaja Mohiddin"<oicnd-cgwb@nic.in>,"CGWB AP SUO"<oicvishak-cgwb@nic.in>,"oic-itanagar-cgwb"<oic-itanagar-cgwb@nic.in>,"VIKAS RANJAN"<vikasranjan-cgwb@gov.in>,"VINOD KUMAR DHAUNDIYAL"<vk.dhaundiyal-cgwb@gov.in>,"Prashant Rai"<rdur-cgwb@nic.in>,"Regional Director"<rdnhr-cgwb@nic.in>,"Mini Chandran"<rdkr-cgwb@nic.in>

महोदया /महोदय

CGWA vide mail dated 29.05.2025 and attached letter 29.05.2025, directed all the states and UTs to provide the inputs in prescribed format to this Authority by 30.06.2025 for compilation and onward submission to Hon'ble NGT.

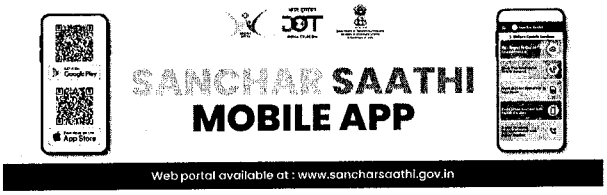
Inputs from the State of UP, Kerala, Karnataka and Tamilnadu only received so far. All other States/UTs are hereby directed to provide the requisite inputs to this authority latest by **09.07.2025** without fail. Non-reciept of inputs shall construed contravention to the section 5 of Environment (protection) Act, 1986 and direction of Hon'ble NGT.

Being court matter Top Most Priority be accorded.

Copy to:-
1. The Regional Directors CGWB (SGWA regulated States/UTs):- For information and to liaise with all States/UTs to provide requisite information within stipulated time.
2. The Regional Directors (CGWA regulated States/UTs):- For information with request to provide inputs of your respective State/UTs in the prescribed format to this authority latest by **09.07.2025.**

सस्नेह/Regards
O/o सदस्य सचिव Member Secretary,
केंद्रीय भूजल प्राधिकरण(लीगल सेल)/ Central Ground Water Authority **(Legal Cell)**
जल शक्ति मंत्रालय, भारत सरकार /Ministry of Jal Shakti, Govt. of India
18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली-110011/
18/11, Jamnagar House, Mansingh Road, New Delhi-110011
Ph- (011) 23383824; Fax- (011) 23382051;
e-mail: cgwa@nic.in; cgwa-legalcell@gov.in

---- On Thu, 29 May 2025 17:14:03 +0530 **CGWA Legalcell <cgwa-legalcell@gov.in>** wrote ---



महोदया /महोदय,

Please find attached herewith CGWA letter dt 29.05.2025 for necessary action at your end.

Requisite inputs be provided to this office latest by **30.06.2025**.

सस्नेह/Regards
O/o सदस्य सचिव Member Secretary,
केंद्रीय भूजल प्राधिकरण(लीगल सेल)/ Central Ground Water Authority **(Legal Cell)**
जल शक्ति मंत्रालय, भारत सरकार /Ministry of Jal Shakti, Govt. of India
18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली-110011/
18/11, Jamnagar House, Mansingh Road, New Delhi-110011
Ph- (011) 23383824; Fax- (011) 23382051;
e-mail: cgwa@nic.in; cgwa-legalcell@gov.in

5 Attachment(s)

CGWA Direction Letter.pdf 1.3 MB	chennai.PDF 286.2 KB
karnataka.pdf 892.4 KB	kerala.xlsx 10.5 KB

UP.pdf
1 MB

Annexure-II

Information with respect to States/UTs regulated by State Authority is summarized below-

Name of State/UTs	Details of over exploited/ground water stressed areas District Wise in each State/UT ****	Criteria for permitting developmental activities/infrastructure facilities in such over-exploited/stressed areas and quantity that is permissible for drawal by each of such units to be located in these areas	Criteria prescribed for issuing NoC/permission for such drawal in over-exploited/stressed areas along with the responsible agency in each State/UT (where groundwater is being regulated and controlled by the State Ground Water Authority/Department)	Details of illegally operated ground water drawal structures, action taken and environmental compensation collected till March, 2025	Monitoring and Enforcement Agency in each State/UT and at district level	Details of utilization of environmental compensation for establishing structures such as water recharge facilities check dams, water purification systems, especially in contaminated/salinity-affected water areas, etc. State and district-wise
Andhra Pradesh	OE Units – 9 (1.33%)	Andhra Pradesh Water, Land and Trees Act (APWALTA), 2002. Under Sub-Section (3) of Section 11 of the APWALTA, no well shall be sunk in such areas except wells sunk for public drinking purposes or hand pump for public or private drinking water purpose. In OE areas, no permission is being granted except for drinking water.		The data is being obtained from different levels and is expected to be completed in a month. Upon obtaining the information, the same shall be furnished, if any.	District WALTA Authority -District Collector Divisional Authority - The Revenue Divisional Officer / Sub - Collector Mandal WALTA Authority - Tahsildar Administrator - Commissioner PR&RD is the for implementing the provisions of the WALTA in Andhra Pradesh.	At present, environmental compensation charges are not levied in the State of Andhra Pradesh. Ground Water and Water Audit Department submitted proposal for levying ground water extraction charges including environmental compensation charges and other provisions in line with the CGWA Guidelines to regulate ground water extraction in Industrial sector. The above proposal is under active consideration of the Government.
Chandigarh	**Nil**	**Inputs not provided**				
Delhi	**OE Units – 14 (41.18%)**	**Inputs not provided by DJB**				
Goa	Nil	Not applicable	Not applicable	Total nos. of illegally operated Ground Water	Water Resources Department (WRD) Govt. of Goa in	Not Applicable as there is No concept of Environmental Compensation in

				Structures: 186 No. of Borewell sealed- 94 No. of Borewells Regularized - 18 SCN issued- 64 Nos. SCN u/process - 08 Nos. No. Open well closed - 02 Nos. Penalty collected- Rs. 21,64,346/-	collaboration with CGWB, South Western Region, Bangalore monitors regularly the Ground Resources of the State through its Regional Office, Belagavi.	the State of Goa yet.
Haryana	OE units – 88 (61.54%)	The Haryana Water Resources (Conservation, Regulation and Management) Authority Act, 2020. The Authority is granting permissions to the users for extraction of groundwater under the provisions of the Act. In this regard, as per provision of the section 16 of the Act, the Government of Haryana has issued guidelines vide notification dated 10.09.2021 for granting and regulating of permissions/NOCs for extraction of groundwater users.	In Over-exploited assessment units, NOC shall not be granted for ground water abstraction to any new industry except those falling in the category of Micro, Small and Medium Enterprises (MSME). However, NOC for drinking/ domestic use for work force, use by these new industries shall be permitted. NOC shall not be granted to new packaged water industries or water intensive industries in Overexploited areas, even if they belong to MSME category. In case of Expansion of existing industries, in overexploited assessment units, involving increase in quantum of ground water abstraction, only for production of ethanol, in	In this process 1850 Show Cause Notices have been issued up to 27.06.2025 to various Industries/ Units/ Restaurants/ Dhabas/ Banquet Halls/ Resorts/ RO Plants out of which 413 cases have been disposed of, 155 units applied after the receipt of show cause notice, about in 100 cases the units closed their borwells by their own and about in 100 cases written to Deputy Commissioners for sealing the borewells.	Under Section 19 and 20 of the HWRA Act, 2020, the State Government designated/appointed the following Officers of the Irrigation & Water Resources, Town & Country Planning and Haryana State Pollution Control Board as Enquiry Officer/Enforcement Officer/Compliance Officer of the Haryana Water Resources Authority for discovery & production of documents, summoning and enforcing the attendance of any person, to conduct	The Haryana Water Resources Authority, has so far, granted permission to about 5,780 applicants of the sectors of Industry, Infrastructure and Mining with a condition to conserve water and recharge of ground water by ensuring rainwater harvesting and optimum use of treated wastewater for non potable use and collected Rs. 156.38 Crores as revenue. In addition to above, for the fiscal year 2025-26, Rs. 94.17 crore has been earmarked for 21 nos water conservation projects of I&WRD. Out of which, 19.55 crore has been released to Irrigation Department for 06 water conservation schemes.

			public interest, shall be permitted with additional terms &conditions	EC imposed – Rs. 4,88,31,156.	field inspection, enter into any premises for inspection and inquiry, submit report to the Authority.:	
Himachal Pradesh	**Nil**	**Inputs not provided**				
Karnataka	OE Units-45 (18.99%)	In over-exploited taluks, developmental activities, including infrastructure and industrial projects, shall only be permitted if the proponent ensures 100% recharge of groundwater equivalent to the proposed extraction. Only those units with proven sustainable water management strategies will be considered for No Objection Certificate (NOC). The withdrawal of groundwater in these areas shall be allowed strictly as per CGWA's revised guidelines 2020, Further, in such over-exploited (OE) areas, the NOC shall be valid only for 2 years, irrespective of the type of project. No expansion of borewell infrastructure and no enhancement of the permitted quantity of groundwater drawal shall be allowed during or after this period. Renewal of NOC will require strict	In Karnataka, the Karnataka Groundwater Authority (KGWA) responsible for issuing No Objection Certificates (NOC) for groundwater drawal. This authority has been constituted under the Karnataka Groundwater Regulation and Control of Development and Management Act, 2011, Rules 2012.	In the State of Karnataka, environmental compensation for illegal groundwater extraction has not yet been implemented as of March 2025. However, strict regulatory measures are in place to address unauthorized groundwater use. Kamataka Groundwater Authority (KGWA) has taken proactive steps including imposing penalties on entities for late application of No Objection Certificates (NOCs), delays in renewal of NOCs, and violations of conditions | stipulated in the NOCs. Also KGWA continues to	To ensure effective monitoring and enforcement at the local level, District Groundwater Committees have been established. These committees function under the supervision of KGWA and are responsible for the implementation of groundwater regulation measures at the district level, including monitoring of groundwater _ abstraction, ensuring compliance with NOC conditions, and taking violations.	Since environmental compensation implementation not yet initiated in the State of Karnataka, utilization of environmental Compensation does not apply to Groundwater Directorate.

		compliance with recharge norms and monitoring conditions.		monitor and take action against illegal groundwater drawal through inspections, issuing show cause notices, and initiating legal proceedings where necessary.		
Kerala	Nil	In Kerala, 3 notified blocks (blocks belong to critical category) are present and No over exploited blocks are existing. As per the SGWA guidelines, permission shall be obtained for construction of groundwater abstraction structures in notified areas and NOC from SGWA is Mandated for groundwater abstraction for infrastructure activities. Permissible Quantity of water shall be assessed based on the groundwater investigation studies and yield test studies. Industries using groundwater as raw material/water intensive industries shall not be granted NOC for groundwater withdrawal in over exploited and notified areas.	Permission shall be obtained for construction of groundwater abstraction structures in notified areas and NOC from SGWA is Mandated for groundwater withdrawal of infrastructure activities in notified areas. Industries using groundwater as raw material/water intensive industries shall not be granted NOC for groundwater withdrawal in over exploited and notified areas.	A total no of 594 illegal groundwater Abstraction structure construction and withdrawal cases are reported and an amount of Rs. 15,64,950/- have been penalized as per the penal provision (section 21) of Kerala Groundwater Control & Regulation Act 2002.	Kerala State Ground Water Department	A proposal has been sent to Government on 6.6.2025 for issue of an order regarding imposing of environmental compensation as per the Consolidated Guidelines to regulate and control ground water extraction in India by CGWA (24-Sep-2020 with Amendment Notification dated 29.03.2023)
Puducherry	**Nil**	**Inputs not provided**				
Punjab	OE Units – 115	PWRDA in exercise of the powers conferred under	PWRDA in exercise of the powers conferred	PWRDA has imposed	At State level -- PWRDA	Section 9 of the Act, 2020 deals with 'Fund of

	(75.16%)	Section| 15 (2) of the Punjab Water Resources (Management & Regulation) Act, 2020 (Act, 2020) has issued the Punjab| Groundwater Extraction and Conservation Directions, 2023 ('Directions, 2023') on January 27, 2023, which| comes into effect from February 1, 2023.	under Section| 15 (2) of the Punjab Water Resources (Management & Regulation) Act, 2020 (Act, 2020) has issued the Punjab| Groundwater Extraction and Conservation Directions, 2023 ('Directions, 2023') on January 27, 2023, which| comes into effect from February 1, 2023.	*compensation under nomenclature Groundwater Compensation Charges| (GCC and Non-Compliance Charges under Chapter 6 of the Directions, 2023. Under this: a) GCC have been imposed on 220 units with environmental compensation of Rs. 4,54,43,972/- Collected till March 2025. b) Non-Compliance Charges (NCC)/ Delay Charges (Penalties) have been imposed on 1281 units with environmental compensation of Rs. 10,12,61,389/- Collected till March 2025.	At District level - District Implementing Committee WRD, for implementing and monitoring the Directions being issued by Punjab Water Regulation and Development Authority (PWRDA).	Authority", The said section has been substituted by the Punjab water Resources (Management and Regulation) Amendment Act, 2025 (Act, 2025). As per Section 9 (1)of the Act, 2025, all fees, charges and funds received by the Authority from any source shall be deposited in the State Treasury. Further, Section 9 (3) of the Act, 2025 provides that, "The Government shall utilize the funds Deposited by the Authority to meet the objectives of the Act."
Tamil Nadu	OE units – 106 (33.87%)	In the State of T.N., No objection Certificates (NOCs) issued in Over-exploited and critical firkas only for purposes such as domestic use, infrastructure development, and non-water-based Industries. For these	In the State of Tamil Nadu, No Objection Certificates (NOCs) are issued in over-exploited and critical firkas only for purposes such as domestic use, infrastructure development, and non-	A total of 492 units have been sealed based on the directions of the Hon'ble High Court of Madras in W.P. No, 16299 of 2018.	A District Level Monitoring Committee has been constituted in all Districts of Tamil Nadu under the chairmanship of the District Collector.	At present environmental compensation charges not collected in the state of Tamil Nadu.

		categories, the spacing norms between abstraction structures are not strictly enforced. However, if any water bodies are located in proximity to the proposed abstraction structures, the proposal will not be considered. The quantity of groundwater permitted for withdrawal is determined based on the prevailing hydrogeological conditions of the area, While issuing NOCs to such proponents in over-exploited and critical areas, groundwater regulation is enforced by imposing mandatory conditions, including the construction of water conservation structures to augment groundwater recharge and promote sustainable extraction.	water-based industries. For these categories, the spacing norms between abstraction structures are not strictly enforced. However, if any water bodies are located in proximity to the proposed abstraction structures, the proposal will not be considered. The quantity of groundwater permitted for withdrawal is determined based on the prevailing hydrogeological conditions of the area. While issuing NOCs to such proponents in over-exploited and critical areas, groundwater regulation is enforced by imposing mandatory conditions, including the construction of water conservation structures to augment groundwater recharge and promote sustainable extraction . As per G.O. (Ms) No. 142, Public Works Department (R2), dated 23.07.2014, the Chief Engineer, State Ground and Surface Water Resources Data Centre, Water Resources Department, is the competent authority for groundwater regulation in the State of Tamil Nadu.	There is no provision for pricing, penalty, or collection of Environmental Compensation (EC) under the existing regulation — G.O. (Ms.) No. 142, Public Works (R2) Department, dated Moreover, No Objection Certificates (NOCs) have been issued by this Department only to water-based industries located in Safe and Semi-Critical categories, and not in any other assessment categories.	The monitoring mechanism is executed by the Executive Engineer, WRD, Ground water division under the control of the Chief Engineer, WRD, State Ground and Surface Water Resources Data Centre (SGERSWRDC), Chennai. In the event of any irregularities or illegal groundwater extraction, the Executive Engineer of the respective Ground Water Division shall submit the evidence to the enforcement Authority, i.e., the District Collector and Chairman of the District Level Monitoring Committee.	

Telangana	OE Units – 32 (5.16%)	**Inputs not provided.**				
Uttar Pradesh	OE Units – 59 (7.06%)	Govt of UP has enacted Groundwater Management and Regulation Act- 2019 in the state of UP on 02 October 2019. Criteria for Permission of NOC and Withdrawal Limit- 1- Under the SGWA all application for Reg. of wells/ NOC/ Renewal of NOC/ Drilling Agency Registration, are accepted through online mode only. For disposing of cases, District Groundwater Management Council under the chairmanship of District Magistrate has been constituted in every district under the Section-6 of this Act-2019. This Council empowered to approve/ reject the online Application of NOC / Reg. of wells and to ensure compliance of all the aforesaid conditions of No objection certificate. 2- Under the Section-12(1) of the aforesaid Act it is stated that "No person or group of persons or institutions or agency or establishment shall construct / sink new well for commercial,	1- Under the SGWA all application for Reg. of wells/ NOC/ Renewal of NOC/ Drilling Agency Registration, are accepted through online mode only. Department has an online web portal (http://upgwdonline.in) which is integrated with Nivesh- Mitra online Portal (https://niveshmitra.up.nic.in) of Government of UP. 2- District Groundwater Management Council under the chairmanship of District Magistrate has been constituted in every district under the Section-6 of this Act-2019. 3- Task Force committee has been created for field/ site inspection for all applied application and provide technical support to district council to make their decision. 4- Under the Section-12(1) of the UP Groundwater Management & Regulation Act-2019 there is Ban on new well construction in Notified areas (Over exploited & Critical	1- Reported illegal extraction cases of GW are (by Housing/ Commercial Complex/ Industries/ institutions)- 21300 Notices issued by District Councils. 2- Action taken against Illegal extraction cases A-Sealed Bore well- 111 B- Fine charged- Rs. 5.57 Cr and recovered 0.89 Cr C- Environmental Compensations (EC)- 00	1- For Monitoring and enforcement, District Groundwater Management Council under the chairmanship of District Magistrate has been constituted in each of the district in the state of UP under the Section-6 of the Ground Water Management and Regulation Act-2019. 2- This Council empowered to approve/ reject the online Application of NOC/ Reg. Of wells as well as to ensure compliance of all the aforesaid conditions of No objection Certificate.	1- State Govt. has Created a fund knows as Ground Water Fund. 2- All the receipts on account of penalties, registration fee, fee of GW extraction etc. are credited to this fund through UP RAJKOSH. 3- The fund is being utilised for GW management activities in the state such as conservation of groundwater, both through demand side and supply side management.

		industrial, infrastructural, and Bulk use including construction of boring/ tube well under government schemes within the notified areas, expect Govt. Schemes of drinking water supplies and tree plantations". (Ban on new well construction in Notified Areas) 3- No Such quantity (Permissible limit for drawl of GW) is defined for any units in notified areas / stressed areas of the Uttar Pradesh. None can apply online application for NOC in such notified areas due to Ban on new well construction for GW extraction.	Assessment units/ Blocks), i.e. No NOC can be issued under this notified area Category. 5- Exemption from seeking NOC has been provided to all MSME users whoever having less than 10KLD GW extraction in Notified areas. 6-The services provided under this act are regularized under the Janhit Garuntee Act-2011 (max. 30 days). 7- After getting approval from district council's user shall pay groundwater conservation fee/ extraction charges against the total ground water extraction made in the application on annual basis for next 05 years in advance to generate the final NOC. 8- The validity of the Issued NOC will be 05 years. 9- District Groundwater Management Council is empowered to approve/ reject the online application of NOC's/ Reg. Of wells and to ensure compliance of all the aforesaid			

			conditions of NOC. 10- State Govt. has Created a fund knows as Ground Water Fund. All the receipts on account of application fee, fee of GW extraction etc. are credited to this fund through UP-RAJKOSH. 11- The fund is being utilised for GW management activities in the state such as conservation of groundwater, both through demand side and supply side management. 12- Under Section -51 of the act, in the interest of overall development of the state, the state govt. on recommendation of State GW Management and Regulatory Authority may exempt any users or class of users or case from any provision of this act.			
Lakshadweep	Nil	**Inputs not provided**				
Laddakh	Nil	As per the assessment of the Central Ground Water Board (CGWB), Phyang Valley in Leh Block — including Leh Town — has been categorized as a Semi Critical area and accordingly vide Government Order No. 91-LA(PHE/I&F) of 2024, a complete ban has been imposed on the drilling of	The issuance of NoC for groundwater extraction in the Semi-Critical areas is regulated and controlled by PHE/I&FC department. In Leh, permission for drawal of groundwater in restricted zones is issued exclusively by the Deputy Commissioner / District Magistrate,	As per available records, no illegal groundwater extraction structures have been reported in the identified area up to March 2025. Accordingly, no action or environmental compensation has	Monitoring and enforcement of groundwater regulation in Leh district is undertaken by the PHE/I&FC Department, acting as the nodal agency both at the State and District levels. The department ensures compliance with	While no environmental compensation has been collected as of March 2025, the department has undertaken several water conservations and artificial recharge initiatives to improve groundwater sustainability in the region. These includes: a) Construction of two

		new bore wells in this region. However, exceptions is granted only with prior approval obtained from the competent authority, i.e., the Deputy Commissioner / District Magistrate, based on specific recommendations and justifications.	subject to site inspection, environmental considerations, and sustainable use guidelines.	been levied or recovered during this period.	guidelines, enforcement of restrictions, and monitoring of groundwater usage through field inspections and coordination with the District Administration.	automated ice reservoirs at villages Sakti and Liker. b) Development of one artificial ice glacier pond/reservoir at Sakti, Kharu, and Chemday. c) Construction of seven check dams in the Main Sabu area. These initiatives aim to augment groundwater recharge and address issues of seasonal water scarcity in vulnerable areas
Jammu & Kashmir	Nil	**Inputs not provided.**				
West Bengal	Nil	**Inputs not provided.**				

CGWA regulated States/UTs

Name of State/UTs	Details of over exploited/ground water stressed areas District Wise in each State/UT.	Criteria for permitting developmental activities/infrastructure facilities in such over-exploited/stressed areas and quantity that is permissible for drawal by each of such units to be located in these areas	Criteria prescribed for issuing NoC/permission for such drawal in over-exploited/stressed areas along with the responsible agency in each State/UT (where groundwater is being regulated and controlled by the State Ground Water Authority/Department)	Details of illegally operated ground water drawal structures, action taken and environmental compensation collected till March, 2025	Monitoring and Enforcement Agency in each State/UT and at district level	Details of utilization of environmental compensation for establishing structures such as water recharge facilities check dams, water purification systems, especially in contaminated/salinity-affected water areas, etc. State and district-wise

Assam	Nil	MoJS notified guidelines dated 24.09.2020 followed by amendment dated 29.03.2023.	MoJS notified guidelines dated 24.09.2020 followed by amendment dated 29.03.2023.	**No.** - 97 **EC Collected** - Rs. 16062656	CGWB, NER Distt. Magistrate of each District	EC is being deposited in consolidated funds of India through Bharatkosh.
Arunachal Pradesh	Nil	-do-	-do-	**No.** - 4 **EC Collected** – Rs. 24000	CGWB, NER Distt. Magistrate of each District	-do-
Andaman and Nicobar Islands	Nil	-do-	-do-	**No.** - 1 **EC Collected** – Rs. 931166	CGWB, ER Distt. Magistrate of each District	-do-
Bihar	Nil	-do-	-do-	**No.** - 55 **EC Collected** – Rs 14944630	CGWB, MER Distt. Magistrate of each District	-do-
Chhattisgarh	Nil	-do-	-do-	**No.** - 50 **EC Collected** - 7084531	CGWB, NCCR Distt. Magistrate of each District	-do-
Dadra and Nagar Haveli & Daman and Diu	OE units – 3 (100%)	-do-	-do-	**No.**- 104 **EC Collected**- Rs 27946677	CGWB, WCR Distt. Magistrate of each District	-do-
Gujarat	OE units – 22 (8.73%)	-do-	-do-	**No.**- 567 **EC Collected**- Rs 163528777	CGWA WCR Distt. Magistrate of each District	-do-
Jharkhand	OE Units – 5 (1.9%)	-do-	-do-	**No.**- 54 **EC Collected** – Rs 53470134	CGWB, MER Distt. Magistrate of each District	-do-
Madhya Pradesh	OE Units – 26 (8.2%)	-do-	-do-	**No.** - 50 **EC Collected**- Rs 15828128	CGWB, NCR Distt. Magistrate of each District	-do-
Maharashtra	OE Units – 8 (2.23%)	-do-	-do-	**No.**- 164 **EC Collected**- Rs 44145162	CGWB, CR Distt. Magistrate of each District	-do-

Manipur	Nil	-do-	-do-	**No.** - 2 **EC Collected-** **Rs** 562249	CGWB, NER Distt. Magistrate of each District	-do-
Meghalaya	Nil	-do-	-do-	**No.**- 7 **EC Collected-** Rs 1763676	CGWB, NER Distt. Magistrate of each District	-do-
Mizoram	Nil	-do-	-do-	**No.**- Nil **EC Collected-** Nil	CGWB, NER Distt. Magistrate of each District	-do-
Nagaland	Nil	-do-	-do-	**No.**- Nil **EC Collected-** Nil	CGWB, NER Distt. Magistrate of each District	-do-
Odisha	Nil	-do-	-do-	**No.**-107 **EC Collected-** **Rs** 33272320	CGWB, SER Distt. Magistrate of each District	-do-
Rajasthan	OE Units – 214 (70.86%)	-do-	-do-	**No.**-486 **EC Collected-** **Rs** 94966006	CGWB, WR Distt. Magistrate of each District	-do-
Sikkim	Nil	-do-	-do-	**No.**- Nil **EC Collected-** Nil	CGWB, ER Distt. Magistrate of each District	-do-
Tripura	Nil	-do-	-do-	**No.**- 8 **EC Collected-** **Rs** 1072611	CGWB, NER Distt. Magistrate of each District	-do-
Uttarakhand	Nil	-do-	-do-	**No.** -143 **EC Collected-** **Rs** 35668495	CGWB, UR Distt. Magistrate of each District	-do-

**** Details of over exploited/ground water stressed areas Unit/Block-wise in each State/UT are as per Ground Water Resource Assessment 2024. District-wise categorization of Assessment Units is given in Appendix-A of this Annexure.

Appendix-A

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024													
ANDHRA PRADESH													
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Sri Potti Sriramulu Nellore	37	36	97.3	1	2.7						
2	Nandyal	29	29	100								
3	Srikakulam	30	28	93.33			1	3.33	1	3.33		
4	Vizianagaram	27	27	100								
5	Sri Sathya Sai	32	22	68.75	5	15.63	1	3.13	4	12.5		
6	Alluri Sitharama Raju	22	22	100								
7	Konaseema	22	15	68.18							7	31.82
8	Eluru	27	22	81.48							5	18.52
9	West Godavari	20	7	35							13	65
10	Bapatla	25	24	96							1	4
11	Palnadu	28	26	92.86	1	3.57			1	3.57		
12	Kakinada	21	19	90.48							2	9.52
13	Y.S.R Kadapa	36	32	88.89	4	11.11						
14	Ananthapuramu	32	31	96.88	1	3.13						
15	Chittoor	31	21	67.74	10	32.26						
16	East Godavari	19	15	78.95	4	21.05						
17	Guntur	18	16	88.89							2	11.11
18	Krishna	25	16	64							9	36
19	Kurnool	26	25	96.15	1	3.85						
20	Prakasam	38	30	78.95	5	13.16			3	7.89		
21	Visakhapatnam	11	7	63.64	4	36.36						
22	Anakapalli	24	24	100								
23	Annamayya	30	28	93.33	2	6.67						
24	Ntr	20	20	100								
25	Parvathipuram Manyam	15	15	100								
26	Tirupati	34	34	100								
	Total	679	591	87.04	38	5.6	2	0.29	9	1.33	39	5.74

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
ARUNACHAL PRADESH												
S.No	Name of District	Total No. of	Safe		Semi-Critical		Critical		Over-Exploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Changlang	5	5	100								
2	East Kameng	4	4	100								
3	East Siang	4	4	100								
4	Lohit	5	5	100								
5	Lower Dibang Valley	2	2	100								
6	Lower Subansiri	3	3	100								
7	Papum Pare	4	4	100								
8	Tirap	4	4	100								
9	Upper Subansiri	2	2	100								
10	West Kameng	5	5	100								
11	West Siang	4	4	100								
	Total	42	42	100								

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
Assam												
S.No	Name of District	Total No. of	Safe		Semi-Critical		Critical		Over-Exploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Dhemaji	5	5	100								
2	Bongaigaon	5	5	100								
3	Jorhat	8	8	100								
4	Kokrajhar	11	11	100								
5	Kamrup (M)	4	3	75	1	25						
6	Darrang	7	7	100								
7	Hailakandi	5	5	100								
8	Kamrup	14	14	100								
9	Karbi Anglong	11	11	100								
10	Nalbari	7	7	100								
11	Sonitpur	14	14	100								
12	Tinsukia	7	7	100								
13	Sibsagar	9	9	100								
14	Lakhimpur	9	9	100								
15	Dhubri	15	15	100								
16	Morigaon	7	7	100								
17	Nagaon	20	20	100								
18	Dima Hasao	5	5	100								
19	Chirang	5	5	100								
20	Karimganj	7	7	100								
21	Baksa	10	10	100								
22	Goalpara	8	8	100								
23	Udalguri	10	10	100								
24	Barpeta	12	12	100								
25	Cachar	15	15	100								
26	Dibrugarh	7	7	100								
27	Golaghat	8	8	100								
	Total	245	244	99.59	1	0.41						

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
BIHAR												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Begusarai	18	14	77.78	4	22.22						
2	Supaul	11	11	100								
3	Banka	11	11	100								
4	Nawada	14	9	64.29	5	35.71						
5	Aurangabad	11	11	100								
6	Bhagalpur	16	16	100								
7	Kaimur	11	10	90.91	1	9.09						
8	Saharsa	10	10	100								
9	Bhojpur	14	11	78.57	3	21.43						
10	Sitamarhi	17	17	100								
11	Siwan	19	19	100								
12	West Champaran	18	18	100								
13	Araria	9	9	100								
14	Arwal	5	5	100								
15	Darbhanga	18	18	100								
16	East Champaran	27	27	100								
17	Gaya	24	20	83.33	4	16.67						
18	Jamui	10	10	100								
19	Jehanabad	7	2	28.57	3	42.86			2	28.57		
20	Katihar	16	16	100								
21	Khagaria	7	7	100								
22	Kishanganj	7	7	100								
23	Lakhisarai	7	7	100								
24	Madhepura	13	13	100								
25	Madhubani	21	21	100								
26	Munger	9	9	100								
27	Muzaffarpur	16	10	62.5	5	31.25	1	6.25				
28	Nalanda	20	8	40	10	50	1	5	1	5		
29	Patna	24	17	70.83	5	20.83	1	4.17	1	4.17		

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
BIHAR												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
30	Purnea	14	14	100								
31	Rohtas	19	17	89.47	2	10.53						
32	Samastipur	20	14	70	4	20	2	10				
33	Saran	20	20	100								
34	Sheikhpura	6	5	83.33	1	16.67						
35	Sheohar	5	5	100								
36	Vaishali	16	10	62.5	2	12.5	4	25				
37	Buxar	11	11	100								
38	Gopalganj	14	14	100								
	Total	**535**	**473**	**88.41**	**49**	**9.16**	**9**	**1.68**	**4**	**0.75**		

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
CHHATISGARH												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Balod	5	2	40	2	40	1	20				
2	Baloda Bazar	5	5	100.00								
3	Balrampur	6	6	100.00								
4	Bastar	7	7	100.00								
5	Bemetara	4			1	25	3	75				
6	Bijapur	4	4	100.00								
7	Bilaspur	4	2	50	2	50						
8	Dantewada	4	4	100								
9	Dhamtari	4	2	50	2	50						
10	Durg	3	1	33.33	2	66.67						
11	Gariaband	5	4	80	1	20						
12	Gourela-Pendra-Marwahi	3	3	100.00								
13	Janjgir-Champa	5	5	100.00								
14	Jashpur	8	8	100.00								
15	Kabirdham	4	3	75	1	25						
16	Kanker	7	6	85.71	1	14.29						
17	Khairagarh-Chhuikhadan_Gandai	2	1	50	1	50						
18	Kondagaon	5	5	100.00								
19	Korba	5	5	100.00								
20	Korea	2	2	100.00								
21	Mahasamund	5	3	60	2	40						
22	Manendragarh-Chirmiri_Bharatpur	3	3	100.00								
23	Mohla-Manpur_Ambagarhchowki	3	3	100.00								

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
CHHATISGARH												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
24	Mungeli	3	3	100.00								
25	Narayanpur	2	2	100.00								
26	Raigarh	7	6	85.71	1	14.29						
27	Raipur	4	3	75			1	25				
28	Rajnandgaon	4	1	25	3	75						
29	Sakti	4	4	100.00								
30	Sarangarh-Bilairagh	3	2	66.67	1	33.33						
31	Sukma	3	3	100.00								
32	Surajpur	6	5	83.33	1	16.67						
33	Surguja	7	7	100.00								
	Total	146	120	82.19	21	14.38	5	3.42				

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
GOA												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Goa North	5	5	100								
2	South Goa	7	7	100								
	Total	12	12	100								

National Compilation on Dynamic Ground Water Resources of India, 2024

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
GUJARAT												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Ahmedabad	10	4	40.00	2	20	1	10	1	10	2	20
2	Amreli	11	10	90.91	1	9.09						
3	Anand	8	8	100								
4	Arvalli	6	6	100								
5	Banaskantha	14	2	14.29			2	14.29	7	50	3	21.43
6	Bharuch	9	9	100								
7	Bhavnagar	10	10	100								
8	Botad	4	3	75	1	25						
9	Chhota Udepur	6	6	100								
10	Dahod	9	9	100								
11	Dang	3	3	100								
12	Devbhumi Dwarka	4	2	50	2	50						
13	Gandhinagar	4			2	50			2	50		
14	Gir Somnath	6	6	100								
15	Jamnagar	6	5	83.33	1	16.67						
16	Junagadh	9	9	100								
17	Kachchh	10	6	60			2	20	1	10	1	10
18	Kheda	10	10	100								
19	Mahesana	10			3	30	2	20	5	50		
20	Mahisagar	6	5	83.33	1	16.67						
21	Morbi	5	4	80							1	20
22	Narmada	5	4	80	1	20						
23	Navsari	6	6	100								
24	Panchmahal	7	7	100								
25	Patan	9					1	11.11	3	33.33	5	55.56
26	Porbandar	3	3	100								
27	Rajkot	12	6	50	6	50						
28	Sabarkantha	8	6	75	1	12.5			1	12.5		
29	Surat	10	8	80	1	10			1	10		

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
GUJARAT												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
30	Surendranagar	10	9	90	1	10						
31	Tapi	7	7	100								
32	Vadodara	9	5	55.56	1	11.11	2	22.22	1	11.11		
33	Valsad	6	6	100								
	Total	252	184	73.02	24	9.52	10	3.97	22	8.73	12	4.76

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
HARYANA												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Rohtak	5	5	100.00					8	100.00		
2	Karnal	8							7	100.00		
3	Kaithal	7							5	62.50		
4	Jind	8	2	25.00	1	12.50			7	100.00		
5	Kurukshetra	7							4	57.14		
6	Bhiwani	7	3	42.86					4	66.67		
7	Ambala	6			1	16.67	1	16.67	6	85.71		
8	Fatehabad	7			1	14.29			5	100.00		
9	Gurgaon	5							2	50.00		
10	Charkhi Dadri	4	2	50.00			1	25.00	3	75.00		
11	Faridabad	4					2	22.22	1	11.11		
12	Hisar	9	6	66.67								
13	Jhajjar	7	7	100.00								
14	Mahendragarh	8			1	12.50	1	12.50	6	75.00		
15	Mewat	7	4	57.14			2	28.57	1	14.29		
16	Palwal	6	2	33.33	1	16.67	1	16.67	2	33.33		
17	Panchkula	3	2	66.67			1	33.33				
18	Panipat	6							6	100.00		
19	Rewari	7					1	14.29	6	85.71		
20	Sirsa	7			1	14.29			6	85.71		
21	Sonipat	8	3	37.50			1	12.50	4	50.00		
22	Yamuna Nagar	7			2	28.57			5	71.43		
	Total	143	36	25.17	8	5.59	11	7.69	88	61.54		

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
HIMACHAL PRADESH												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Kangra	2	2	100								
2	Mandi	2	2	100								
3	Sirmaur	2	2	100								
4	Solan	1	1	100								
5	Una	3	3	100								
	Total	10	10	100								

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
JHARKHAND												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Godda	9	9	100								
2	Giridih	13	12	92.31	1	7.69						
3	Simdega	10	10	100								
4	Garhwa	19	18	94.74	1	5.26						
5	Pakur	6	6	100								
6	Ramgarh	6	4	66.67			1	16.67	1	16.67		
7	Sahebganj	9	9	100								
8	Dumka	10	10	100								
9	East Singhbhum	12	10	83.33					2	16.67		
10	Bokaro	9	8	88.89					1	11.11		
11	Chatra	12	12	100								
12	Deoghar	10	7	70	3	30						
13	Dhanbad	9	3	33.33	3	33.33	2	22.22	1	11.11		
14	Gumla	12	12	100								
15	Hazaribagh	16	15	93.75	1	6.25						
16	Jamtara	6	6	100								
17	Khunti	6	6	100								
18	Koderma	6	4	66.67	1	16.67	1	16.67				
19	Latehar	9	9	100								
20	Lohardaga	7	7	100								
21	Palamau	21	21	100								
22	Ranchi	19	15	78.95	2	10.53	2	10.53				
23	Saraikela Kharsawan	9	9	100								
24	West Singhbhum	18	18	100								
	Total	263	240	91.25	12	4.56	6	2.28	5	1.9		

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024													
KARNATAKA													
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Bagalkot	9	2	22.22	4	44.44	2	22.22	1	11.11		
2	Ballari	5	5	100.00								
3	Belagavi	15	7	46.67	5	33.33	1	6.67	2	13.33		
4	Bengaluru (Rural)	4							4	100.00		
5	Bengaluru (Urban)	6							6	100.00		
6	Bidar	8	6	75.00	2	25.00						
7	Chamarajanagara	5			3	60.00			2	40.00		
8	Chikkaballapura	6							6	100.00		
9	Chikkamagaluru	9	7	77.78			1	11.11	1	11.11		
10	Chitradurga	6			1	16.67			5	83.33		
11	Dakshina Kannada	9	9	100.00								
12	Davanagere	6	2	33.33	1	16.67	1	16.67	2	33.33		
13	Dharwad	8	8	100.00								
14	Gadag	7	2	28.57	3	42.86	1	14.29	1	14.29		
15	Hassan	8	6	75.00			1	12.50	1	12.50		
16	Haveri	8	3	37.50	4	50.00	1	12.50				
17	Kalburgi	11	10	90.91			1	9.09				
18	Kodagu	5	5	100.00								
19	Kolara	6							6	100.00		
20	Koppal	7	3	42.86	2	28.57	2	28.57				
21	Mandya	7	6	85.71	1	14.29						
22	Mysuru	9	9	100.00								
23	Raichur	7	6	85.71	1	14.29						
24	Ramanagara	5			2	40.00	2	40.00	1	20.00		
25	Shivamogga	7	7	100.00								
26	Tumakuru	10	3	30.00	1	10.00	1	10.00	5	50.00		
27	Udupi	7	7	100.00								
28	Uttara Kannada	12	12	100.00								
29	Vijayanagara	6	3	50.00			1	16.67	2	33.33		
30	Vijayapura	13	12	92.31	1	7.69						
31	Yadgir	6	4	66.67	2	33.33						
	Total	**237**	**144**	**60.76**	**33**	**13.92**	**15**	**6.33**	**45**	**18.99**		

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
KERALA												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Kottayam	11	11	100								
2	Idukki	8	6	75	2	25						
3	Wayanad	4	4	100								
4	Ernakulam	14	14	100								
5	Thiruvananthapuram	11	6	54.55	5	45.45						
6	Thrissur	16	13	81.25	3	18.75						
7	Pathanamthitta	8	8	100								
8	Kannur	11	8	72.73	3	27.27						
9	Malappuram	15	7	46.67	8	53.33						
10	Kozhikkode	12	9	75	3	25						
11	Kollam	11	9	81.82	2	18.18						
12	Kasargod	6	4	66.67	1	16.67	1	16.67				
13	Alappuzha	12	12	100								
14	Palakkad	13	9	69.23	2	15.38	2	15.38				
	Total	152	120	78.95	29	19.08	3	1.97				

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
MADHYA PRADESH												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Agar Malwa	4	1	25	1	25			2	50		
2	Alirajpur	6	6	100								
3	Anuppur	4	3	75	1	25						
4	Ashoknagar	4	2	50	2	50						
5	Balaghat	10	10	100								
6	Barwani	7	5	71.43	1	14.29			1	14.29		
7	Betul	10	8	80	2	20						
8	Bhind	6	6	100								
9	Bhopal	3			3	100						
10	Burhanpur	2	1	50	1	50						
11	Chhatarpur	8	4	50	4	50						
12	Chhindwara	11	8	72.73	2	18.18	1	9.09				
13	Damoh	7	6	85.71	1	14.29						
14	Datia	3	3	100								
15	Dewas	6	3	50	1	16.67			2	33.33		
16	Dhar	13	9	69.23			1	7.69	3	23.08		
17	Dindori	7	7	100								
18	Guna	5	4	80	1	20						
19	Gwalior	5	4	80	1	20						
20	Harda	3	3	100								
21	Hoshangabad	7	6	85.71	1	14.29						
22	Indore	5			1	20	1	20	3	60		
23	Jabalpur	8	7	87.5	1	12.5						
24	Jhabua	6	5	83.33	1	16.67						
25	Katni	6	6	100								
26	Khandwa	7	6	85.71	1	14.29						

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
MADHYA PRADESH												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
27	Khargone	9	8	88.89	1	11.11						
28	Mandla	9	9	100								
29	Mandsaur	5			3	60			2	40		
30	Morena	7	7	100								
31	Narsinghpur	6	5	83.33	1	16.67						
32	Neemuch	3			1	33.33			2	66.67		
33	Niwari	2	2	100								
34	Panna	5	5	100								
35	Raisen	7	6	85.71	1	14.29						
36	Rajgarh	6			4	66.67	1	16.67	1	16.67		
37	Ratlam	6			2	33.33			4	66.67		
38	Rewa	9	7	77.78	2	22.22						
39	Sagar	11	11	100								
40	Satna	8	4	50	4	50						
41	Sehore	5	4	80			1	20				
42	Seoni	8	8	100								
43	Shahdol	5	5	100								
44	Shajapur	4			1	25			3	75		
45	Sheopur	3	2	66.67	1	33.33						
46	Shivpuri	8	3	37.5	5	62.5						
47	Sidhi	5	5	100								
48	Singrauli	3	3	100								
49	Tikamgarh	4			4	100						
50	Ujjain	6			3	50			3	50		
51	Umaria	3	3	100								
52	Vidisha	7	5	71.43	2	28.57						
	Total	**317**	**225**	**70.98**	**61**	**19.24**	**5**	**1.58**	**26**	**8.2**		

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
MAHARASHTRA												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Ahmednagar	14	4	28.57	5	35.71	4	28.57	1	7.14		
2	Akola	7	6	85.71	1	14.29						
3	Amravati	14	8	57.14	3	21.43			2	14.29	1	7.14
4	Aurangabad	9	8	88.89	1	11.11						
5	Beed	11	11	100.00								
6	Bhandara	7	7	100.00								
7	Buldhana	13	8	61.54	3	23.08			2	15.38		
8	Chandrapur	15	15	100.00								
9	Dhule	4	4	100.00								
10	Gadchiroli	12	12	100.00								
11	Gondia	8	8	100.00								
12	Hingoli	5	5	100.00								
13	Jalgaon	15	3	20.00	10	66.67			2	13.33		
14	Jalna	8	8	100.00								
15	Kolhapur	12	12	100.00								
16	Latur	10	10	100.00								
17	Mumbai	1	1	100.00								
18	Mumbai Sub	3	3	100.00								
19	Nagpur	14	14	100.00								
20	Nanded	16	16	100.00								
21	Nandurbar	6	6	100.00								
22	Nashik	15	9	60.00	4	26.67	2	13.33				
23	Osmanabad	8	8	100.00								
24	Palghar	8	8	100.00								
25	Parbhani	9	9	100.00								
26	Pune	14	9	64.29	4	28.57	1	7.14				
27	Raigad	15	15	100.00								
28	Ratnagiri	9	9	100.00								
29	Sangli	10	9	90.00	1	10.00						
30	Satara	11	9	81.82	2	18.18						

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
MAHARASHTRA												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
31	Sindhudurg	8	8	100.00								
32	Solapur	11	3	27.27	7	63.64			1	9.09		
33	Thane	7	7	100.00								
34	Wardha	8	8	100.00								
35	Washim	6	6	100.00								
36	Yawatmal	16	16	100.00								
	Total	359	302	84.12	41	11.42	7	1.95	8	2.23	1	0.28

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
MANIPUR												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Bishnupur	2	2	100								
2	Churachandpur	1	1	100								
3	Imphal East	2	2	100								
4	Imphal West	2	2	100								
5	Thoubal	2	2	100								
	Total	9	9	100								

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
MEGHALAYA												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	South West Khasi Hills	2	2	100								
2	South West Garo Hills	2	2	100								
3	West Garo Hills	6	6	100								
4	East Garo Hills	3	3	100								
5	East Jaintia Hills	2	2	100								
6	West Khasi Hills	4	4	100								
7	Ri Bhoi	3	3	100								
8	South Garo Hills	4	4	100								
9	West Jaintia Hills	3	3	100								
10	East Khasi Hills	9	9	100								
11	North Garo Hills	2	2	100								
	Total	40	40	100								

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
MIZORAM												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Champhai	4	4	100								
2	Aizawl	5	5	100								
3	Serchhip	2	2	100								
4	Lunglei	4	4	100								
5	Saiha	2	2	100								
6	Kolasib	2	2	100								
7	Lawngtlai	4	4	100								
8	Mamit	3	3	100								
	Total	26	26	100								

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
NAGALAND												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Kiphire	3	3	100								
2	Zunheboto	6	6	100								
3	Wokha	5	5	100								
4	Kohima	4	4	100								
5	Longleng	2	2	100								
6	Mon	6	6	100								
7	Peren	3	3	100								
8	Phek	5	5	100								
9	Dimapur	4	4	100								
10	Tuensang	8	8	100								
11	Mokokchung	6	6	100								
	Total	**52**	**52**	**100**								

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
ODISHA												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Angul	8	7	87.5	1	12.5						
2	Balasore	12	11	91.67	1	8.33						
3	Bargarh	12	12	100								
4	Bhadrak	7	6	85.71							1	14.29
5	Bolangir	14	14	100								
6	Boudh	3	3	100								
7	Cuttack	14	14	100								
8	Deogarh	3	3	100								
9	Dhenkanal	8	8	100								
10	Gajapati	7	7	100								
11	Ganjam	22	22	100								
12	Jagatsinghpur	8	7	87.5							1	12.5
13	Jajpur	10	9	90	1	10						
14	Jharsuguda	5	4	80	1	20						
15	Kalahandi	13	13	100								
16	Kandhamal	12	12	100								
17	Kendrapara	9	5	55.56							4	44.44
18	Keonjhar	13	13	100								
19	Khurda	10	7	70	3	30						
20	Koraput	14	14	100								
21	Malkangiri	7	7	100								
22	Mayurbhanj	26	26	100								
23	Nabarangapur	10	10	100								
24	Nayagarh	8	7	87.5	1	12.5						
25	Nuapada	5	4	80	1	20						
26	Puri	11	11	100								
27	Rayagada	11	11	100								
28	Sambalpur	9	9	100								
29	Subarnapur	6	6	100								
30	Sundargarh	17	17	100								
	Total	314	299	95.22	9	2.87					6	1.91

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
PUNJAB												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Fazilka	5	3	60	1	20			1	20		
2	Pathankot	6	4	66.67	2	33.33						
3	Sas Nagar	3			1	33.33	1	33.33	1	33.33		
4	Muktsar	4	4	100								
5	Kapurthala	5							5	100		
6	Hoshiarpur	10	1	10	3	30			6	60		
7	Amritsar	10							10	100		
8	Barnala	3							3	100		
9	Sangrur	8							8	100		
10	Malerkotla	2							2	100		
11	Jalandhar	12							12	100		
12	Mansa	5	2	40	1	20			2	40		
13	Bathinda	9	2	22.22	1	11.11	1	11.11	5	55.56		
14	Fatehgarh Sahib	5							5	100		
15	Faridkot	3							3	100		
16	Rupnagar	5	2	40	1	20			2	40		
17	Moga	5							5	100		
18	Tarn Taran	8							8	100		
19	Patiala	9							9	100		
20	Shs Nagar	5	1	20	1	20.00			3	60		
21	Ludhiana	14							14	100		
22	Firozpur	6	2	33.33			1	16.67	3	50		
23	Gurdaspur	11	1	9.09	1	9.09	1	9.09	8	72.73		
	Total	**153**	**22**	**14.38**	**12**	**7.84**	**4**	**2.61**	**115**	**75.16**		

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
RAJASTHAN												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Dhaulpur	5.00							5	100		
2	Pratapgarh	5	1	20			1	20	3	60.00		
3	Alwar	14							14	100		
4	Dausa	6							6	100		
5	Bikaner	8	3	37.5	1	12.5			3	37.5	1	12.5
6	Karauli	6			1	16.67			5	83.33		
7	Chittaurgarh	11							11	100		
8	Ajmer	10							10	100		
9	Bharatpur	10							10	100		
10	Jalor	8					1	12.5	7	87.5		
11	Baran	7			1	14.29	2	28.57	4	57.14		
12	Udaipur	18			1	5.56	10	55.56	7	38.89		
13	Jaisalmer	4							4	100		
14	Sirohi	5			1	20	1	20	3	60		
15	Tonk	6	1	16.67	1	16.67	1	16.67	3	50		
16	Rajsamand	7					2	28.57	5	71.43		
17	Jaipur	16							16	100		
18	Ganganagar	9	9	100								
19	Dungarpur	10	8	80	2	20						
20	Bhilwara	12							12	100		
21	Sawai Madhopur	6							6	100		
22	Jhunjhunu	8							8	100		
23	Bundi	5	1	20	1	20			3	60		
24	Jodhpur	17			1	5.88	1	5.88	15	88.24		
25	Barmer	17	1	5.88	1	5.88	3	17.65	12	70.59		
26	Jhalawar	8	1	12.5			2	25	5	62.5		
27	Churu	7	1	14.29					5	71.43	1	14.29
28	Hanumangarh	7	5	71.43	1	14.29					1	14.29
29	Banswara	11	5	45.45	5	45.45	1	9.09				

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
RAJASTHAN												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
30	Sikar	9			1	11.11			8	88.89		
31	Pali	10	1	10	1	10			8	80		
32	Kota	6			2	33.33			4	66.67		
33	Nagaur	14					2	14.29	12	85.71		
	Total	**302**	**37**	**12.25**	**21**	**6.95**	**27**	**8.94**	**214**	**70.86**	**3**	**0.99**

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
SIKKIM												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Mangan	4	4	100								
2	Soreng	6	6	100								
3	Namchi	9	9	100								
4	Pakyong	7	7	100								
5	Gangtok	6	6	100								
6	Gyalshing	6	6	100								
	Total	38	38	100								

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
TAMIL NADU												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Ariyalur	4	3	75.00	1	25.00						
2	Chengalpattu	8	5	62.50	3	37.50						
3	Chennai	16	2	12.50	1	6.25			13	81.25		
4	Coimbatore	11	1	9.09	1	9.09	2	18.18	7	63.64		
5	Cuddalore	10	4	40.00	1	10.00	1	10.00	4	40.00		
6	Dharmapuri	7	1	14.29	2	28.57	1	14.29	3	42.86		
7	Dindigul	10	1	10.00	2	20.00			7	70.00		
8	Erode	10	3	30.00	4	40.00			3	30.00		
9	Kallakurichchi	6	2	33.33	2	33.33			2	33.33		
10	Kancheepuram	5	5	100.00								
11	Kanniyakumari	6	6	100.00								
12	Karur	7			1	14.29	2	28.57	4	57.14		
13	Krishnagiri	8	2	25.00	2	25.00			4	50.00		
14	Madurai	11	6	54.55	3	27.27	1	9.09	1	9.09		
15	Mayiladuthurai	4					1	25.00	3	75.00		
16	Nagapattinam	4									4	100.00
17	Namakkal	8	1	12.50	1	12.50	1	12.50	5	62.50		
18	Perambalur	4	1	25.00					3	75.00		
19	Pudukkottai	12	9	75.00	3	25.00						
20	Ramanathapuram	9	9	100.00								
21	Ranipet	6			4	66.67			2	33.33		
22	Salem	14	1	7.14					13	92.86		
23	Sivagangai	9	9	100.00								
24	Tenkasi	8	3	37.50	2	25.00	1	12.50	2	25.00		
25	Thanjavur	9			2	22.22	3	33.33	4	44.44		
26	The Nilgiris	6	6	100.00								
27	Theni	5	3	60.00	1	20.00			1	20.00		
28	Thiruvarur	8	4	50.00					3	37.50	1	12.50
29	Thoothukudi	10	9	90.00	1	10.00						
30	Tiruchirappalli	11	6	54.55	1	9.09			4	36.36		

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
TAMIL NADU												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
31	Tirunelveli	8	7	87.50	1	12.50						
32	Tirupathur	4							4	100.00		
33	Tiruppur	9	2	22.22	1	11.11	4	44.44	2	22.22		
34	Tiruvallur	9	7	77.78	2	22.22						
35	Tiruvannamalai	12	2	16.67	6	50.00	1	8.33	3	25.00		
36	Vellore	6			1	16.67			5	83.33		
37	Villupuram	9	3	33.33	1	11.11	1	11.11	4	44.44		
38	Virudhunagar	10	4	40.00	5	50.00	1	10.00				
	Total	**313**	**127**	**40.58**	**55**	**17.57**	**20**	**6.39**	**106**	**33.87**	**5**	**1.60**

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
TELANGANA												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Jagtial	20	17	85	3	15						
2	Karimnagar	16	16	100								
3	Kamareddy	25	22	88	3	12						
4	Medak	21	12	57.14	8	38.1	1	4.76				
5	Nirmal	19	19	100								
6	Mahabubnagar	17	9	52.94	7	41.18			1	5.88		
7	Narayanpet	13	10	76.92	3	23.08						
8	Suryapet	23	23	100								
9	Adilabad	21	19	90.48					2	9.52		
10	Khammam	21	18	85.71	2	9.52			1	4.76		
11	Jayashankar Bhupalapally	12	12	100								
12	Nalgonda	33	25	75.76	6	18.18			2	6.06		
13	Wanaparthy	15	14	93.33					1	6.67		
14	Rangareddy	27	16	59.26	6	22.22	1	3.7	4	14.81		
15	Rajanna Siricilla	13	11	84.62	2	15.38						
16	Komarambheem Asifabad	15	15	100								
17	Mulug	9	9	100								
18	Hyderabad	16			1	6.25	4	25	11	68.75		
19	Peddapalle	14	13	92.86	1	7.14						
20	Bhadradri Kothagudem	23	18	78.26	3	13.04	2	8.7				
21	Jangaon	12	10	83.33	1	8.33	1	8.33				
22	Jogulamba Gadwal	13	12	92.31	1	7.69						
23	Mahabubabad	18	15	83.33	3	16.67						
24	Mancherial	18	18	100								

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
TELANGANA												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
25	Medchal Malkajgiri	15	5	33.33	5	33.33	3	20	2	13.33		
26	Nagarkurnool	20	18	90	2	10						
27	Nizamabad	33	25	75.76	7	21.21			1	3.03		
28	Sangareddy	28	23	82.14	4	14.29			1	3.57		
29	Siddipet	26	17	65.38	8	30.77			1	3.85		
30	Vikarabad	20	20	100								
31	Warangal	13	13	100								
32	Hanumakonda	14	10	71.43	4	28.57						
33	Yadadri Bhuvanagiri	17	6	35.29	5	29.41	1	5.88	5	29.41		
	Total	**620**	**490**	**79.03**	**85**	**13.71**	**13**	**2.1**	**32**	**5.16**		

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
TRIPURA												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Dhalai	8	8	100								
2	North Tripura	8	8	100								
3	Khowai	6	6	100								
4	Gomati	8	8	100								
5	West Tripura	10	10	100								
6	Unakoti	4	4	100								
7	South Tripura	8	8	100								
8	Sepahijala	7	7	100								
	Total	59	59	100								

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
UTTAR PRADESH												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Lalitpur	6			6	100.00						
2	Saharanpur	11	2	18.18	5	45.45			4	36.36		
3	Banda	8	4	50.00	4	50.00						
4	Mathura	10	7	70.00			2	20.00	1	10.00		
5	Shamli	5			1	20.00	2	40.00	2	40.00		
6	Chandauli	9	8	88.89	1	11.11						
7	Mirzapur	12	8	66.67	2	16.67	2	16.67				
8	Unnao	16	16	100.00								
9	Bagpat	6			3	50.00			3	50.00		
10	Kanpur Dehat	10	6	60.00	4	40.00						
11	Chitrakoot	5	1	20.00	3	60.00	1	20.00				
12	Shahjahanpur	15	15	100.00								
13	Pilibhit	7	7	100.00								
14	Jaunpur	21	13	61.90	8	38.10						
15	Mahrajganj	12	12	100.00								
16	Ambedkar Nagar	9	9	100.00								
17	Maunath Bhanjan	9	9	100.00								
18	Kaushambi	8	2	25.00	4	50.00			2	25.00		
19	Raibareli	18	18	100.00								
20	Auraiya	7	7	100.00								
21	Etawah	8	8	100.00								
22	Mahoba	4			2	50.00			2	50.00		
23	Sitapur	19	19	100.00								
24	Hathras	7	1	14.29	2	28.57	1	14.29	3	42.86		
25	Budaun	15	4	26.67	7	46.67	2	13.33	2	13.33		
26	Bulandshahar	16	1	6.25	5	31.25	5	31.25	5	31.25		
27	Amethi	13	11	84.62	2	15.38						
28	Bareilly	16	11	68.75	3	18.75	1	6.25	1	6.25		
29	Gonda	16	16	100.00								
30	Jhansi	8	4	50.00	4	50.00						

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024													
UTTAR PRADESH													
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
31	Aligarh	13	5	38.46	6	46.15	1	7.69	1	7.69		
32	Bijnor	11	7	63.64	3	27.27	1	9.09				
33	G.B.Nagar	3			1	33.33	1	33.33	1	33.33		
34	Gorakhpur	20	20	100.00								
35	Kannauj	8	3	37.50	2	25.00	1	12.50	2	25.00		
36	Etah	8	3	37.50	5	62.50						
37	Varanasi	9	2	22.22	3	33.33	1	11.11	3	33.33		
38	Lucknow	9	7	77.78	1	11.11			1	11.11		
39	Firozabad	9			3	33.33	1	11.11	5	55.56		
40	Azamgarh	22	22	100.00								
41	Deoria	16	16	100.00								
42	Balrampur	9	9	100.00								
43	Basti	14	14	100.00								
44	Ayodhya	11	11	100.00								
45	Agra	16			4	25.00	2	12.50	10	62.50		
46	Hapur	4			1	25.00	3	75.00				
47	Pratapgarh	17	6	35.29	7	41.18	4	23.53				
48	Bahraich	14	14	100.00								
49	Mainpuri	9	5	55.56	3	33.33			1	11.11		
50	Kushi Nagar	14	14	100.00								
51	Meerut	13	4	30.77	6	46.15	2	15.38	1	7.69		
52	Ghaziabad	5			1	20.00			4	80.00		
53	Fatehpur	13	8	61.54	4	30.77			1	7.69		
54	Kasganj	7	4	57.14	3	42.86						
55	Moradabad	9	2	22.22	5	55.56	1	11.11	1	11.11		
56	Barabanki	15	15	100.00								
57	Sambhal	8	1	12.50	4	50.00	3	37.50				
58	Sant Kabir Nagar	9	9	100.00								
59	Lakhimpur Kheri	15	15	100.00								
60	Sant Ravidas Nagar	6			6	100.00						

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
UTTAR PRADESH												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
61	Shrawasti	5	5	100								
62	Amroha	6			3	50	2	33.33	1	16.67		
63	Kanpur Nagar	11	3	27.27	6	54.55	2	18.18				
64	Siddharth Nagar	14	14	100								
65	Ghazipur	16	15	93.75	1	6.25						
66	Sonbhadra	10	9	90	1	10						
67	Hamirpur	7	5	71.43	2	28.57						
68	Ballia	17	17	100								
69	Farrukhabad	7	3	42.86	4	57.14						
70	Hardoi	19	19	100								
71	Jalaun	9	9	100								
72	Muzaffarnagar	9	3	33.33	2	22.22	3	33.33	1	11.11		
73	Prayagraj	24	13	54.17	8	33.33	2	8.33	1	4.17		
74	Rampur	6	2	33.33	4	66.67						
75	Sultanpur	14	14	100								
	Total	836	566	67.7	165	19.74	46	5.5	59	7.06		

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
UTTARAKHAND												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Dehradun	4	4	100								
2	Haridwar	6	4	66.67	2	33.33						
3	Nainital	3	2	66.67	1	33.33						
4	Udhamsingh Nagar	7	6	85.71	1	14.29						
	Total	20	16	80	4	20						

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
WEST BENGAL												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Purba Barddhaman	23	18	78.26	5	21.74						
2	Murshidabad	26	19	73.08	6	23.08	1	3.85				
3	Jhargram	8	8	100								
4	North 24 Parganas	22	8	36.36	6	27.27	3	13.64			5	22.73
5	Koch Bihar	12	12	100								
6	Malda	15	14	93.33	1	6.67						
7	Paschim Barddhaman	8	8	100								
8	Kalimpong	3	3	100								
9	Alipurduar	6	6	100								
10	Uttar Dinajpur	9	9	100								
11	South 24 Parganas	29									29	100
12	Darjiling	9	9	100								
13	Hugli	18	15	83.33	3	16.67						
14	Puruliya	20	20	100								
15	Kolkatta	1									1	100
16	Haora	14	5	35.71							9	64.29
17	Bankura	22	21	95.45	1	4.55						
18	Jalpaiguri	9	9	100								
19	Dakshin Dinajpur	8	6	75	2	25						
20	Nadia	18	3	16.67	9	50	6	33.33				
21	Birbhum	19	19	100								
22	Purba Medinipur	25	9	36							16	64
23	Paschim Medinipur	21	18	85.71	3	14.29						
	Total	345	239	69.28	36	10.43	10	2.9			60	17.39

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
ANDAMAN & NICOBAR ISLANDS												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	N & M Andaman	3	3	100.00								
2	Nicobar	3	3	100.00								
3	South Andaman	3	3	100.00								
	Total	9	9	100.00								

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
CHANDIGARH												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Chandigarh	1	1	100.00								
	Total	1	1	100.00								

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
DADRA AND NAGAR HAVELI AND DAMAN AND DIU												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Dadra Nagar Haveli	1							1	100.00		
2	Daman	1							1	100.00		
3	Diu	1							1	100.00		
	Total	3							3	100.00		

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
DELHI												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	North	3					2	66.67	1	33.33		
2	South East	3					3	100				
3	South West	3	1	33.33			1	33.33	1	33.33		
4	East	3					2	66.67	1	33.33		
5	Nazul Land	1	1	100								
6	South	3					1	33.33	2	66.67		
7	Central	3	1	33.33			1	33.33	1	33.33		
8	New Delhi	3							3	100		
9	North West	3	2	66.67	1	33.33						
10	West	3					2	66.67	1	33.33		
11	North East	3			1	33.33			2	66.67		
12	Shahdara	3					1	33.33	2	66.67		
	Total	**34**	**5**	**14.71**	**2**	**5.88**	**13**	**38.24**	**14**	**41.18**		

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DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
JAMMU & KASHMIR												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Anantnag	14	14	100								
2	Bandipora	6	6	100								
3	Baramulla	16	16	100								
4	Barmulla	-	-	-								
5	Budgam	14	14	100								
6	Doda	1	1	100								
7	Ganderbal	3	3	100								
8	Jammu	14	14	100								
9	Kathua	10	10	100								
10	Kishtwar	2	2	100								
11	Kulgam	7	7	100								
12	Kupwara	-	-	-								
13	Kupwarar	9	9	100								
14	Mirpur	-	-	-								
15	Muzaffarabad	-	-	-								
16	Poonch	4	4	100								
17	Pulwama	10	10	100								
18	Rajouri	9	9	100								
19	Ramban	3	3	100								
20	Reasi	4	4	100								
21	Samba	9	9	100								
22	Shopian	9	9	100								
23	Srinagar	1	1	100								
24	Srinagar Hilly Area	-	-	-								
25	Udhampur	4	4	100								
	Total	149	149	100								

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
LADAKH												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Leh	9	8	88.89	1	11.11						
2	Kargil	9	9	100								
	Total	**18**	**17**	**94.44**	**1**	**5.56**						

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
LAKSHADWEEP												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Lakshadweep	5	4	80.00	1	20.00						
	Total	5	4	80.00	1	20.00						

DYNAMIC GROUND WATER RESOURCES OF INDIA, 2024												
PUDUCHERRY												
S.No	Name of District	Total No. of	Safe		SemiCritical		Critical		OverExploited		Saline	
			No.	%	No.	%	No.	%	No.	%	No.	%
1	Puducherry	6	1	16.67	3	50.00			1	16.67	1	16.67
2	Karaikal	2	2	100.00								
	Total	**8**	**3**	**37.50**	**3**	**37.50**	**0**	**0.00**	**1**	**12.50**	**1**	**12.50**

Annexure – III (C)

State-Wise Annual Extractable Ground Water Resource of Assessment Units under Different Category in India (2024)

ANNUAL EXTRACTABLE RESOURCE OF ASSESSMENT UNITS UNDER DIFFERENT CATEGORIES IN INDIA(2024)										
S.No.	State/Union Territories	Total Annual Extractable Resource of Assessed Units (in mcm)	Safe		Semi-Critical		Critical		Over-Exploited	
			Total Annual Extractable Resource (in mcm)	%	Total Annual Extractable Resource (in mcm)	%	Total Annual Extractable Resource (in mcm)	%	Total Annual Extractable Resource (in mcm)	%
1	Andhra Pradesh	28411.44	25106.08	96.36	897.37	3.40	66.13	0.25	261.89	0.99
2	Arunachal Pradesh	3455.95	3455.95	100.00						
3	Assam	20891.31	20849.84	99.80	41.47	0.20				
4	Bihar	30954.51	28524.13	92.15	1995.40	6.45	314.09	1.01	120.90	0.39
5	Chhattisgarh	12927.34	10132.06	78.38	2334.88	18.06	460.40	3.56		
6	Goa	307.97	307.97	100.00						
7	Gujarat	25578.51	20121.22	70.66	2380.22	9.31	860.67	3.36	2207.40	8.63
8	Haryana	9358.58	2138.84	22.85	568.22	6.07	547.44	5.85	6104.07	65.22
9	Himachal Pradesh	1010.37	1010.37	100.00						
10	Jharkhand	5757.56	5302.35	92.09	259.77	4.51	132.32	2.30	63.13	1.10
11	Karnataka	16881.48	10783.49	63.88	2358.88	13.97	1021.40	6.05	2717.70	16.10
12	Kerala	5129.67	4240.06	82.66	752.74	14.67	136.86	2.67		
13	Madhya Pradesh	33989.73	23437.40	68.95	6464.26	19.02	554.63	1.63	3533.45	10.40
14	Maharashtra	31147.44	25212.56	80.95	4317.33	13.86	902.27	2.90	715.28	2.30
15	Manipur	466.08	466.07	100.00						
16	Meghalaya	1532.31	1532.31	100.00						
17	Mizoram	190.30	190.30	100.00						
18	Nagaland	562.18	562.18	100.00						
19	Odisha	16041.33	15546.24	96.91	495.09	3.09				
20	Punjab	17633.77	3250.53	18.43	1044.85	5.93	720.19	4.08	12618.20	71.56
21	Rajasthan	11374.61	1216.98	10.70	930.04	8.18	977.91	8.60	8249.68	72.53
22	Sikkim	217.48	217.48	100.00						
23	Tamil Nadu	19461.53	9197.84	47.26	3550.20	18.24	1619.24	8.32	5094.25	26.18
24	Telangana	18442.87	16150.68	87.57	1742.45	9.45	120.90	0.66	428.83	2.33
25	Tripura	1180.14	1180.14	100.00						
26	Uttar Pradesh	66375.17	47105.34	70.97	12109.78	18.24	3520.44	5.30	3639.61	5.48
27	Uttarakhand	1964.07	1583.97	80.65	380.10	19.35				
28	West Bengal	23562.00	19403.24	82.35	3007.80	12.77	1150.97	4.88		
29	Andaman And Nicobar	338.56	338.56	100.00						
30	Chandigarh	49.62	49.62	100.00						
31	Dadra and Nagar Haveli	115.78							115.78	100.00
32	Delhi	341.90	72.34	21.16	12.16	3.56	128.28	37.52	129.12	37.77
33	Jammu And Kashmir	2303.30	2303.30	100.00						
34	Ladakh	60.68	54.85	90.39	5.83	9.61				
35	Lakshadweep	5.70	4.31	75.60	1.39	24.40				
36	Puducherry	173.48	40.58	23.39	108.82	62.73			24.07	13.88
	Grand Total	**406194.73**	**301169.18**	**74.14**	**45768.05**	**11.27**	**13234.14**	**3.26**	**46023.37**	**11.33**